

not maintain statistics of casualties suffered by Home Guards.

(b) Financial and other assistance to dependents of deceased Home Guards is governed by the provisions contained in Home Guards Acts and other orders issued by the respective States. In April, 1981 the Central Govt. requested the State Governments/Union Territory Administrations to take steps to provide death-cum-injury benefits to Home Guards on the same basis as to the Police personnel engaged in the same operations. It was also indicated that payment in respect of death-cum-injury benefits will be made by the agency at whose instance Home Guards are called up for such duties. Since the State Governments are the concerned authority to sanction and provide such assistance, a record thereof is not maintained by the Central Government.

[English]

North Eastern Council Administrative Units in Constituent States

2326. SHRI N. TOMBI SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are considering the opening of N.E.C. units (administrative) in the capitals of the constituent States and Union Territories to enable the North Eastern Council to deliver uniform benefits to the constituent units;

(b) if so, when and the extent of the powers and jurisdiction of the proposed units; and

(c) if not, whether Government are aware that the present arrangement has basic limitations causing dissatisfaction to the Constituent States and Union Territories ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA) :

(a) No, Sir.

(b) Question does not arise.

(c) Except for the demand for more

fund and more schemes and their distribution to more remote and inaccessible areas, no report of dissatisfaction on account of non-opening of North Eastern Council units in the capitals of the Constituent States and Union Territories has been received.

Air Service between Bombay-Lucknow- Allahabad

2327. SHRI GURUDAS KAMAT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to commence air-services between Bombay and Lucknow/Allahabad;

(b) if so, when the proposal is likely to be finalised; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL AND
TRAINING, ADMINISTRATIVE REFORMS
AND PUBLIC GRIEVANCES AND
PENSION AND IN THE DEPARTMENT
OF CULTURE (SHRI K.P. SINGH DEO) :
(a) to (c). There is no proposal at present to provide an airlink between Bombay and Allahabad. Indian Airlines is, however, in the process of conducting a survey to assess the traffic potential from Lucknow, Agra, Kanpur and Varansi to Bombay. Subject to economic viability and availability of additional aircraft capacity, Indian Airlines would start operating a service to Bombay from one of these stations.

Preservation of Golkunda Fort

2328. SHRI T. BALA GOUD : Will the Minister of CULTURE be pleased to state :

(a) what are the steps being taken to preserve the National Monuments, from decay and dilapidation;

(b) whether there are any proposals to give some face lift to the famous Golkunda Fort in Andhra Pradesh, which is now in a very bad state;